

Date	Office Report	Orders
		<p>31.12.1990</p> <p>Present : Mrs. Sarla Chandra, counsel for the applicant.</p> <p>File taken up at the request of the learned counsel for the applicant, in view of the orders passed by the Hon'ble Supreme Court.</p> <p>The learned counsel for the applicant submits that in view of the orders passed by the Hon'ble Supreme Court in Civil Appeal No.5967 of 1990 (Arising out of Special Leave Petition (C) No.10039 of 1990) - Smt. Phoolwati Vs. U.O.I. & Ors the applicant may be allowed to withdraw her O.A. No.1206/90.</p> <p>O.A.No.1206/90 is accordingly dismissed as withdrawn.</p> <p><i>(P.C. JAIN)</i> (P.C. JAIN) MEMBER(A)</p> <p><i>(T.S. OBEROI)</i> (T.S. OBEROI) MEMBER(J)</p>